

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.14643 of 2014

Ramesh Chandra Sahoo *Petitioner*
None

-versus-

State of Odisha and others *Opposite Parties*
Mr. Debakanta Mohanty, Addl. Govt. Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY

Order No.

ORDER
05.04.2023

17. 1. An affidavit is stated to have been filed on 4th April, 2023 be brought on record.
2. List on 12th July, 2023.

(Dr. S. Muralidhar)
Chief Justice

(G. Satapathy)
Judge

SK Jena/Secy.